NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MA 321/2017 IN CP 91/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Champak K Mehta & Ors.

C. Mahendra International Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213,241(1),169(2) of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

COUNSEL ZAL ANDHYARUJINA Q/W HURSH
MEGHANI, ADV. AASTHA VIDHI, ADV. DISHA SAXENA
1/b DAVE 4 GIRISH & CO.

ORDER

MA 321/2017 in CP No. 91/213,241(1),169(2)/NCLT/MB/MAH/2017

At request of the parties, by consent, list this matter on 13.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)